

(Shri R. V. Srinathan)

version of the report of subsidiary company. [Placed in Library. See No. LT-341/80]

(7) A copy of the Annual Report (Hindi and English versions) of the National Cooperative Development Corporation, New Delhi for the year 1978-79 under sub-section (3) of section 14 of the National Cooperative Development Corporation Act, 1962. [Placed in Library. See No. LT-342/80].

(8) A copy of the Annual Report of the National Council for Co-operative Training, New Delhi for the year 1978-79. [Placed in Library. See No. LT-343/80].

(Interruptions)

ANNUAL ACCOUNTS OF THE DELHI UNIVERSITY FOR 1978-79 WITH STATEMENT FOR DELAY, AUDITED ACCOUNTS OF INDIAN INSTITUTE OF MANAGEMENT, CALCUTTA FOR 1977-78, ANNUAL REPORT OF INDIAN INSTITUTE OF TECHNOLOGY, KANPUR WITH REVIEW FOR 1978-79 AND ANTIQUITIES AND ART TREASURES (AMDT.) RULES, 1979.

THE MINISTER OF EDUCATION AND HEALTH AND SOCIAL WELFARE (SHRI B. SHANKARANAND): I beg to lay on the Table:—

(1) (i) A copy of the Annual Accounts (Hindi and English versions) of the Delhi University, Delhi for the year 1978-79 together with Audit Report thereon.

(ii) A statement (Hindi and English versions) showing reasons for delay in laying the above document. [Placed in Library. See No. LT-344/80].

(2) A copy of the Audited Statement of Accounts (Hindi version\*) of the Indian Institute of Management, Calcutta, for the year 1977-78 [Placed in Library. See No. LT-345/80].

(3) (i) A copy of the Annual Report (Hindi and English versions) of the Indian Institute of Technology, Kanpur, for the year 1978-79.

(ii) A copy of the Review (Hindi and English versions) on the working of the Institute. [Placed in Library. See No. LT-346/80].

(4) A copy of the Antiquities and Art Treasures (Amendment) Rules, 1979 (Hindi and English versions) published in Notification No. G.S.R. 683(E) in Gazette of India dated the 6th December, 1979, under sub-section (3) of section 31 of the Antiquities and Art Treasures Act, 1972. [Placed in Library. See No. LT-347/80].

(Interruptions)

BETWA RIVER BOARD (AMDT.) RULES, 1979 AND ANNUAL REPORT OF BETWA RIVER BOARD, JHANSI FOR 1978-79 WITH STATEMENT FOR DELAY

THE MINISTER OF ENERGY AND IRRIGATION AND COAL (SHRI A. B. A. GHANI KHAN CHAUDHURI): I beg to lay on the Table—

(1) A copy of the Betwa River Board (Amendment) Rules, 1979 (Hindi and English versions) published in Notification No. G.S.R. 16 in Gazette of India dated the 5th January, 1980, under section 24 of the Betwa River Board Act, 1976. [Placed in Library. See No. LT-348/80].

(2) (i) A copy of the Annual Report (Hindi and English versions) of Betwa River Board, Jhansi, for the year 1978-79, under sub-section (1) of section 15 of the Betwa River Board Act, 1976.

(ii) A statement (Hindi and English versions) showing reasons for delay in laying the above report. [Placed in Library. See No. LT-349/80].

(Interruptions)

\*English version of the Audited Accounts was laid on the Table on the 2nd February, 1980.